

caught between an Excavator Bucket and Tripper. In the fifth incident, a worker was exposed to high concentration of Hydrogen Sulphide leading to his death.

All these fatal incidents were due to Conventional/Industrial accidents and did not involve any radiation exposure.

(d) The health and safety of personnel were not affected in any of these incidents other than the five fatal incidents. The safety of the environment was also not affected in these incidents.

(e) Remedial measures were suggested by the Safety Review Committee for Operating Plants (SARCOP) of Atomic Energy Regulatory Board (AERB) after reviewing each incident. These are implemented by each installation.

[*Translation*]

Constitutional cases referred to the full bench of Supreme Court

1560. SHRI ARJUN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) the total number of Constitutional cases referred to the full bench of Supreme Court of India upto June 30, 1993 which are pending for disposal;

(b) the total number of constitutional cases disposed of by the court during the last years; and

(c) the steps being taken for the early disposal of pending cases?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) As per available information, three hundred and fifty six Constitutional cases referred to the

Constitutional Bench of the Supreme Court were pending as on 21st May, 1993.

(b) The number of cases disposed of during the last 3 years is 107.

(c) One regular Constitutional Bench has been constituted for the disposal of such cases.

[*English*]

Production of Passenger Aircraft

1562. SHRI VILAS MUTTEMWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn the news item appeared in "Indian Express" dated June 28, 1993 that Hindustan Aeronautics Limited is likely to sign an agreement to co-produce passenger aircraft with the leading companies by this year-end; and

(b) if so, the names of the companies and the total estimated cost of each such aircraft?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Certain foreign companies have expressed interest in co-operation of civil aircraft with Hindustan Aeronautics Limited (HAL) and discussions are at a preliminary stage.

[*Translation*]

DDA Flats

1563. SHRI MADAN LAL KHURANA:
SHRI RAJENDRA AGNIHOTRI:
SHRI B.L. SHARMA PREM:
SHRI JANARDAN MISHRA:
SHRI SWAMI SURESHANAND:
SHRI R. SURENDER REDDY: